

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 77 of 2014

Dated : 26th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Hooghly Chamber of Commerce & Industry Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C.K. Rai for R-1**

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **17th October, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt